

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 647
TO BE ANSWERED ON 22.07.2021

Simplification of Registration Process for MSMEs

647. SHRI ADALA PRABHAKARA REDDY:
DR. BEESETTI VENKATA SATYAVATHI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has simplified the mandatory registration process for the MSME sector;
- (b) if so, the details thereof;
- (c) whether only PAN and AADHAR are required for the registration of MSMEs; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NARAYAN RANE)

(a) & (b): Yes, Sir. The government has simplified the Udyam Registration process for MSMEs by making it fully online, digital, paperless and based on self-declaration with effect from 1st July, 2020. No documents or proof are required to be uploaded for registering a micro, small or medium enterprise.

(c) & (d): Yes, Sir. Aadhaar and PAN Numbers are required for registration. PAN & GSTIN linked details on investment and turnover of enterprises are taken automatically from relevant Government databases.
